

the World Bank for Upper Indravati Multipurpose project was suspended in December, 1991.

(b) The major reasons for the suspension of World Bank assistance include unsatisfactory project implementation and management, resettlement and rehabilitation of the project affected persons (PAPs), delayed submission of audited financial reports and non-compliance with covenants signed by Government of Orissa with the Bank.

(c) Most of the civil works relating to dams and dykes have been completed and balance works on head race tunnel, intake structure and Muran dam are in progress. The erection of main turbine generators is under way. The 400 KV switchyard is almost complete and substantial progress has also been made on other electrical works.

(d) To accelerate project works of the Upper Indravati Project, Government of Orissa transferred this project to a State Government Corporation namely Orissa Hydro Power Corporation Limited (OHPC) with effect from 1.4.1996. The progress of works will further accelerate on release of the loan for Rs. 320 crores, agreement for which has been signed between OHPC and Power Finance Corporation on 1.7.1995.

[Translation]

#### Medical Colleges and Hospitals in Rajasthan

3715. PROF. RASA SINGH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the purpose and the amount of financial assistance given by the Government during the last three years, year-wise and college-wise, for the development of the Medical Colleges, functioning at present and the hospitals attached to them in Rajasthan;

(b) the action plan of the Government in Rajasthan for achieving the target of 'Health for all by 2000' and the allocations made for the purpose;

(c) the number of hospitals, referral hospitals, primary health centres, community health centres and sub-health centres of different categories, functioning at present in Rajasthan;

(d) the percentage of people of the State being benefited from these; and

(e) the steps being taken for extending the health services in the rural areas for prevention of diseases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Central Government have no scheme for providing any assistance to State run medical colleges and hospitals for their development.

(b) In order to augment the efforts of the State Government, the Central Government is assisting the State in critical areas. An amount of Rs. 11035.81 lakhs was allocated to Government of Rajasthan under various centrally sponsored schemes related to health and family welfare during 1995-96.

(c) As per data available 218 hospitals, 8385 Sub-centres, 1564 Primary Health Centres and 254 Community Health Centres are functioning in the State of Rajasthan.

(d) and (e). On average a Sub-centre is serving a population of 4047, a Primary Health Centre 21,700 and a Community Health Centre, 1,33,000. With a view to cover more rural population, 55, Primary Health Centres and 10 Community Health Centres are targetted in the State of Rajasthan during 1996-97. These centres also provide treatment under various National Health Programmes.

[English]

#### Committee for National Highways

3716. SHRI NARAYAN ATHAWALAY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have appointed any expert committee/study group to go into the question of financing pattern/revision of agency charges paid to the State Governments for National Highways and the details of findings of the group/committee and recommendations made to the Government;

(b) the reaction of the Government thereto and action taken/proposed to be taken thereon;

(c) whether the Government of Maharashtra have sought higher allocation of funds for execution of original works and maintenance of repairs on National Highways in Maharashtra and if so, the details thereof; and

(d) the action taken or proposed to be taken for release of additional/increased financial assistance to the State Government?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) No, Sir.

(b) Does not arise.

(c) and (d). Availability of funds for original works, as well as maintenance and repair of National Highways is generally of the order of 50 per cent of the requirement. As such, the funds are being allocated to all the States including the State of Maharashtra accordingly.